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(PART – I SECTION-I)  
GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF COMMERCE

DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 121 (RE-2008)/2004-2009

-  
NEW DELHI, DATED THE 24<sup>th</sup> December, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE 2008):

1. In Appendix 37D, in Table 10, for Market Linked Focus Products, the following amendments are made:-

(i) Sl.No. 9 in Table 10 is amended to read as under:-

|    |      |                                                                                                                                                        |                      |
|----|------|--------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 9. | 10.9 | Bicycle wheels;<br>Mudguard and its parts, Handle and its parts, Chain cover, Stand,<br>Carrier, Bell, Pump, Mirror, Dynamo Lighting Set and Forkguard | 87149920<br>87149990 |
|----|------|--------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|

(ii) Sl.No. 10 in Table 10 is amended to read as under:-

|     |       |                                                                                                                                                                                                                                                                                                     |                              |
|-----|-------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|
| 10. | 10.10 | Taps, cocks, valves and similar appliances for pipes, boiler shells, tanks,<br>vats or the like, including pressure- reducing valves and<br>thermostatically controlled valves;<br>New pneumatic tyres, of rubber, of a kind used on bicycles;<br>Inner tubes of rubber, of a kind used on bicycles | 8481<br><br>401150<br>401320 |
|-----|-------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|

(iii) In the Column for Linked Market(s) for Focus product(s) / sector(s) in Table 10, linked to Focus Product Codes 10.1 to 10.10, Algeria is added to the list of linked markets.

2. Consequently, export of above mentioned products destined to specified linked markets will be entitled to benefit under Para 3.10.7 of Foreign Trade Policy (RE-2008)/2004-2009 for exports made w.e.f 1.4.2008.

3. The following note is inserted in Table 10 for Focus Product Codes 10.2 to 10.10:

“The products covered under Focus Product Codes 10.2 to 10.10 must be for use in bicycles only and the exporter, therefore, must submit documentary proof to that effect to the RA”.

This issues in Public interest.

(R.S. Gujral)  
Director General of Foreign Trade and  
Ex-Officio Additional Secretary to the Government of India

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